

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

(SM APPEAL BRANCH)

Dated: 23/08/2019

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on **23/08/2019** stands adjourned and the next date of hearing will be notified in due course.

By order


Assistant Registrar
for (SM Branch)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. PA to Registrar
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.

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